

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.211 OF 2020**

**In the matter of:**

N. Gunasekar

Appellant

Vs

Global Finsol Pvt Ltd

Respondent

Mr. Ankit Gusain, Advocate for Appellant.

Mr. Gautham Shivshankar and Mr. C.K. Nandakumar, Advocates for Respondent.

**ORDER**

**17.11.2020**- Learned counsel for the appellant, Mr. Ankit Gusain, submits that the Senior Counsel will argue the case but he is not available due to health issue in his family. On this ground he seeks adjournment for three weeks. Prayer allowed. Learned counsel, Mr. C.K. Nandakumar, is appearing on behalf of the caveator. He submits that he has not been supplied the copy of the Appeal Paper Book. Learned counsel for the appellant is directed to supply the same to the Respondent within a week.

Let the matter be fixed on **14<sup>th</sup> December, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/kam**